GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 351
ANSWERED ON TUESDAY, THE 06th FEBRUARY, 2024

CSR FUNDING FOR PROJECTS IN TAMIL NADU

QUESTION

351 Shri K.R.N. Rajeshkumar:

Will the Minister of Corporate Affairs be pleased to state:

(a) the details of the works/projects completed under the Corporate Social Responsibility (CSR) in the country, State and sector-wise;

(b) the details of the companies provided assistance and the works/projects completed under the CSR in Tamil Nadu, district and sector-wise;

(c) the number of beneficiaries of such CSR projects/works in Tamil Nadu, district-wise; and

(d) the details and the names of the projects which have not been completed under CSR in Tamil Nadu along with the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (d): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. All data related to CSR filed by companies in MCA21 registry is available in public domain at www.csr.gov.in.

Pursuant to the Companies (Amendment) Act, 2019 and Companies (CSR Policy) Amendment Rules 2021, the CSR projects undertaken by companies have been classified as 'ongoing projects' and 'other than ongoing projects' w.e.f. 22 January 2021. In case of an ongoing project, the company is required to transfer the unspent amount to a special account of the company i.e 'Unspent CSR Account', within 30 days from the end of financial year and spend the same in pursuance of its CSR policy within the next three financial years from the date of such transfer. After lapse of three financial years, the amount remaining unspent, if any, is required to be transferred to any Fund mentioned in Schedule VII of the Act. Further, the present CSR filing does not capture the beneficiary-wise details of the CSR projects of the companies.

Furthermore, on the basis of filings made by the companies in the MCA21 registry, the state-wise details of ongoing projects for the F.Y. 2021-22 including Tamil Nadu is at Annexure-I.

In case of other than ongoing projects, the company is required to transfer the unspent CSR amount to any of the Funds mentioned in Schedule VII of the Act within a period of six months from the end of the financial year.

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On the basis of the filings made by the companies in the MCA21 registry, State/UT-wise and Development sector-wise details of CSR spent by all the companies during last three Financial Years (FY) 2019-20, 2020-21 and 2021-22 are at Annexure – II & III respectively. Further, the District-wise and Development sector-wise CSR spent by all the companies in the state of Tamil Nadu during last three FY 2019-20, 2020-21 and 2021-22 are at Annexure - IV & V respectively. For the FY 2022-23, the companies are required to file the CSR details on or before 31.03.2024.

Moreover, every eligible company has to constitute a CSR Committee comprising three or more directors. The Committee shall formulate and recommend the CSR policy which indicate the activities to be undertaken by the company in area or subject specified in Schedule VII. The Board of the company plan, decide, execute and monitor the CSR activities of the company based on the recommendation of its CSR Committee.

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Annexure-I

ANNEXURE REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 351 FOR 06.02.2024

State/UT CSR Expenditure Ongoing (FY-2021-22) Amount IN (INR Cr.)			
Sr. No.	**State/UT**	**No of Ongoing Projects**	**CSR Expenditure Ongoing (FY-2021-22) Amount IN (INR Cr.)**
1	Andaman & Nicobar Islands	5	6.90
2	Andhra Pradesh	48	12.51
3	Arunachal Pradesh	1	0.23
4	Assam	13	1.14
5	Bihar	25	7.61
6	Chandigarh	3	0.15
7	Chattisgarh	52	4.95
8	Dadra & Nagar Haveli	12	0.39
9	Daman and Diu	3	0.19
10	Delhi	296	62.77
11	Goa	26	3.02
12	Gujarat	269	58.83
13	Haryana	141	42.93
14	Himachal Pradesh	31	6.34
15	Jammu & Kashmir	4	0.27
16	Jharkhand	37	4.79
17	Karnataka	371	69.91
18	Kerala	64	16.00
19	Ladakh	1	1.03
20	Madhya Pradesh	68	18.77
21	Maharashtra	711	389.94
22	Manipur	5	0.31
23	Meghalaya	3	0.79
24	Mizoram	2	0.36
25	Nagaland	3	0.02
26	Orissa	46	12.43
27	PAN India	344	484.61
28	Pondicherry	2	0.01
29	Punjab	43	7.59
30	Rajasthan	162	36.52
31	Sikkim	2	0.47
32	Tamil Nadu	265	47.45
33	Telangana	90	25.36
34	Tripura	13	3.73
35	Uttar Pradesh	201	338.77
36	Uttarakhand	30	11.46
37	West Bengal	167	25.46
Grand Total		**3559**	**1704.03**

(Data up to 30.09.2023) [Source: Corporate Data Management Cell]

Note: The information has been compiled on the basis of CSR-2 form data for those companies whose CSR Expenditure details has been updated on the data portal for FY 2021-22. The CSR-2 form is considered only for FY 2021-22 for uploading CSR data on data portal.

Annexure - II

ANNEXURE REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 351 FOR 06.02.2024

Total CSR expenditure State/UT wise (Amount in INR Cr.)				
Sr. No.	**State/UT**	**FY 2019-20**	**FY 2020-21**	**FY 2021-22**
1	Andaman And Nicobar	1.29	2.86	9.02
2	Andhra Pradesh	710.23	719.81	642.78
3	Arunachal Pradesh	18.02	10.58	119.39
4	Assam	285.00	180.23	400.03
5	Bihar	110.48	89.89	165.66
6	Chandigarh	15.58	13.40	50.19
7	Chhattisgarh	269.68	325.63	297.80
8	Dadra And Nagar Haveli	18.34	21.98	14.11
9	Daman And Diu	9.53	5.25	4.13
10	Delhi	830.00	724.59	1,178.01
11	Goa	43.91	41.92	44.14
12	Gujarat	984.37	1,461.60	1,585.41
13	Haryana	537.91	550.86	667.22
14	Himachal Pradesh	78.78	106.31	140.15
15	Jammu and Kashmir	25.27	35.56	49.75
16	Jharkhand	155.21	226.54	192.79
17	Karnataka	1,448.16	1,277.81	1,812.13
18	Kerala	298.56	290.67	236.89
19	Lakshadweep	-	0.01	0.45
20	Leh & Ladakh	-	-	14.84
21	Madhya Pradesh	220.46	375.51	424.99
22	Maharashtra	3,353.24	3,464.81	5,290.19
23	Manipur	14.21	10.39	15.62
24	Meghalaya	17.65	17.63	19.63
25	Mizoram	0.25	0.97	6.94
26	Nagaland	5.10	3.57	12.42
27	NEC/ Not mentioned*	20.97	169.47	0.09
28	Odisha	717.39	578.16	653.67
29	PAN India**	9,385.66	7,805.03	5,493.73
30	PAN India (Other Centralised Funds)	1,790.69	3,491.30	1,599.50
31	Pondicherry	11.32	12.43	9.31
32	Punjab	189.44	158.46	181.22
33	Rajasthan	734.12	670.00	704.27
34	Sikkim	10.99	17.28	28.24
35	Tamil Nadu	1,072.26	1,174.07	1,407.11
36	Telangana	445.80	627.71	675.75
37	Tripura	9.40	9.29	15.91
38	Uttar Pradesh	577.98	907.32	1,330.60
39	Uttarakhand	124.70	160.58	226.09
40	West Bengal	423.85	471.48	558.56
Grand Total (in Cr.)		**24,965.82**	**26,210.95**	**26,278.71**

(Data up to 30.09.2023) [Source: Corporate Data Management Cell]

*** Companies did not specify the names of States where projects were undertaken.**

**** Companies indicated more than one state where projects were undertaken.**

Annexure - III

ANNEXURE REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 351 FOR 06.02.2024

Total CSR expenditure Development Sector wise (Amount in INR Cr.)				
Sr. No.	**Development Sector**	**FY 2019-20**	**FY 2020-21**	**FY 2021-22**
1	Agro forestry	67.38	20.90	33.27
2	Animal welfare	106.12	193.55	166.82
3	Armed Forces, Veterans, War Widows/ Dependants	62.06	84.05	46.85
4	Art And Culture	933.57	493.13	242.05
5	Clean Ganga Fund	6.63	13.39	55.31
6	Conservation of natural resources	160.60	92.00	272.72
7	Education	7,179.51	6,693.25	6,482.72
8	Environmental Sustainability	1,470.53	1,030.16	2,392.32
9	Gender Equality	82.93	43.83	97.86
10	Health Care	4,905.72	7,325.83	7,731.58
11	Livelihood Enhancement Projects	1,077.72	938.91	827.20
12	NEC/ Not Mentioned*	502.79	203.14	0.59
13	Other Central Government Funds	932.16	1,618.17	308.24
14	Poverty, Eradicating Hunger, Malnutrition	1,159.71	1,407.58	1,885.01
15	Prime Minister's National Relief Fund	798.43	1,698.38	1,202.48
16	Rural development projects	2,301.02	1,850.71	1,821.70
17	Safe drinking water	253.40	203.13	180.05
18	Sanitation	521.72	338.97	307.23
19	Senior citizens welfare	52.33	56.47	77.74
20	Setting up homes and hostels for women	48.50	44.52	100.71
21	Setting up orphanage	36.50	21.88	26.81
22	Slum area development	42.94	88.95	58.14
23	Socio-economic inequalities	214.88	149.81	161.72
24	Special education	196.88	209.24	187.02
25	Swachh Bharat Kosh	53.47	161.35	33.47
26	Technology incubators	53.50	62.62	8.57
27	Training To Promote Sports	304.00	243.39	289.32
28	Vocational skills	1,181.23	717.65	1,027.37
29	Women Empowerment	259.57	206.00	253.86
Grand Total (in Cr.)		**24,965.82**	**26,210.95**	**26,278.71**

(Data up to 30.09.2023) [Source: Corporate Data Management Cell]

***Companies either did not specify the names of Sectors or indicated more than one Sector where projects were undertaken.**

Annexure - IV

ANNEXURE REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 351 FOR 06.02.2024

Total CSR expenditure in Tamil Nadu District-wise (Amount in INR Cr.)				
Sr. No.	**District**	**FY 2019-20**	**FY 2020-21**	**FY 2021-22**
1	Ariyalur	0.10	3.17	0.17
2	Chengalpattu	2.24	6.24	1.11
3	Chennai	295.16	334.87	679.24
4	Coimbatore	61.39	88.63	138.30
5	Cuddalore	10.60	40.96	37.65
6	Dharmapuri	0.57	1.07	1.87
7	Dindigul	4.42	8.54	6.56
8	Erode	6.86	6.00	18.62
9	Kallakurichi	-	1.35	0.01
10	Kanchipuram	25.98	33.69	61.99
11	Kanyakumari	1.09	1.69	5.34
12	Karur	7.49	7.15	9.02
13	Krishnagiri	24.29	15.13	16.17
14	Madurai	10.85	11.81	24.31
15	Nagapattinam	3.52	11.20	2.30
16	Namakkal	5.20	11.03	6.51
17	NEC/ Not Mentioned*	405.71	415.94	174.74
18	Nilgiris	1.41	3.01	7.80
19	Perambalur	0.49	0.96	1.91
20	Pudukkottai	2.57	2.75	3.72
21	Ramanathapuram	7.42	14.97	13.96
22	Ranipet	0.94	5.75	0.25
23	Salem	4.87	10.84	12.78
24	Sivaganga	0.12	1.35	4.44
25	Tenkasi	0.13	2.13	0.29
26	Thanjavur	15.51	38.98	19.99
27	Theni	0.83	0.85	2.93
28	Thoothukudi	15.57	10.02	43.87
29	Tiruchirappalli	95.90	13.71	17.25
30	Tirunelveli	2.74	4.62	8.63
31	Tirupattur	-	0.31	0.06
32	Tiruppur	9.20	9.31	3.80
33	Tiruvallur	16.32	17.62	25.54
34	Tiruvannamalai	1.76	3.73	4.36
35	Tiruvarur	-	0.77	3.51
36	Vellore	13.14	10.73	20.90
37	Viluppuram	3.99	6.62	8.48
38	Virudhunagar	13.88	16.58	18.75
	Grand Total (in Cr.)	**1,072.26**	**1,174.07**	**1,407.11**

(Data up to 30.09.2023) [Source: Corporate Data Management Cell]

***Companies did not specify the names of District where projects were undertaken.**

Annexure - V

ANNEXURE REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 351 FOR 06.02.2024

Total CSR expenditure in Tamil Nadu Development Sector wise (Amount in INR Cr.)				
Sr.	**Development Sector**	**FY 2019-20**	**FY 2020-21**	**FY 2021-22**
1	Agro forestry	0.15	1.19	1.60
2	Animal welfare	3.00	5.61	8.81
3	Armed Forces, Veterans, War Widows/ Dependants	0.37	0.27	1.19
4	Art And Culture	12.72	43.40	8.95
5	Conservation of natural resources	6.01	10.33	13.98
6	Education	451.36	407.72	406.40
7	Environmental Sustainability	85.77	98.73	134.76
8	Gender Equality	3.75	1.12	3.46
9	Health Care	239.58	294.53	425.42
10	Livelihood Enhancement Projects	29.86	35.81	25.49
11	NEC/ Not Mentioned*	2.53	0.04	0.00
12	Poverty, Eradicating Hunger, Malnutrition	31.11	71.03	194.68
13	Rural development projects	52.32	59.02	47.24
14	Safe drinking water	10.64	18.63	10.37
15	Sanitation	9.60	34.09	16.40
16	Senior citizens welfare	2.42	2.44	3.40
17	Setting up homes and hostels for women	2.17	6.21	8.31
18	Setting up orphanage	1.24	0.37	1.78
19	Slum area development	0.12	4.07	1.14
20	Socio-economic inequalities	4.76	6.18	16.80
21	Special education	3.86	8.10	8.97
22	Technology incubators	6.14	4.89	0.26
23	Training To Promote Sports	22.72	11.23	16.38
24	Vocational skills	82.14	39.00	35.77
25	Women Empowerment	7.94	10.06	15.57
Grand Total (in Cr.)		**1,072.26**	**1,174.07**	**1,407.11**

(Data up to 30.09.2022) [Source: Corporate Data Management Cell]

***Companies either did not specify the names of Sectors or indicated more than one Sector where projects were undertaken.**